## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA STARRED QUESTION NO. 30 TO BE ANSWERED ON 18.07.2017

## Conservation of Lakes

\*30. SHRI ARJUN LAL MEENA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government proposes to sanction Rs. 56.72 crore and Rs. 10.04 crore respectively for conservation and sustainable management of Uday Sagar and Goverdhan Sagar Lakes under the National Plan for Conservation of Aquatic Eco-System (NPCA);

- (b) if so, the time by which the said allocations are likely to be sanctioned; and
- (c) if not, the reasons therefor?

## ANSWER

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR.HARSH VARDHAN)

(a) to (c) A Statement is laid on the Table of the House.

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## Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 30 to be answered on Tuesday, the 18<sup>th</sup> July, 2017 on 'Conservation of Lakes' raised by Shri Arjun Lal Meena

(a) to (c) The project proposals for conservation and sustainable management of Udai Sagar lake as well as Goverdhan Sagar lake in Udaipur costing Rs.56.72 crore and Rs. 10.04 crore respectively were received from Government of Rajasthan during 2013-14 for financial assistance under the scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA).

The proposals received under NPCA are considered for financial assistance subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds. As the project proposals of conservation and sustainable management of Udai Sagar and Goverdhan Sagar lakes were not found in conformity with the guidelines of the scheme, they have been returned to the Government of Rajasthan for prioritization and re-visit in the light of admissibility criteria contained in the guidelines. Taking into account the increased devolution of funds to the States as per the recommendations of 14<sup>th</sup> Finance Commission, the State Government has also been advised to take up conservation of these lakes from their own budgetary resources.

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